

(J.H.C. 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub: - **Nomination for Online CIS Hands-on Training Programme on 5th, 6th and 7th July, 2022**

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the following Cadre for attending the **Online CIS Hands on Training Programme** of Judicial Academy Jharkhand.:-

1. all the Judicial Officers of the **cadre of Civil Judge (Jr. Div.)** for Online CIS Hands-on Training Programme **scheduled to be held on 05th July, 2022 from 4.30 PM to 5.30 PM.** **except** the Judicial officers mentioned below :-
 - (a) **Ms. Ayesha Singh Sardar**, Probationary J.M.1st Class-cum-Addl.Civil Judge (Jr. Div), Dhanbad.
 - (b) **Sri Prashant Gupta**, Probationary J.M. 1st Class-cum-Judge in Charge, Bokaro.
 - (c) **Sri Ishraque Zeya Khan**, Probationary J.M.1st Class-cum-Addl.Civil Judge (Jr. Div), Giridih.
2. all the Judicial Officers of the **cadre of Civil Judge (Sr. Div.)** for Online CIS Hands-on Training Programme **scheduled to be held on 06th July, 2022 from 4.30 PM to 5.30 PM.**
3. all the Judicial Officers of the **cadre of District Judge** for Online CIS Hands-on Training Programme **scheduled to be held on 07th July, 2022 from 4.30 PM to 5.30 PM.** **except** the Judicial officer mentioned below :-
 - (a) **Ms. Asha Devi Bhatt**, District & Additional Sessions Judge – I, Simdega.

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to void sound echo.
- (ii) Officers should Login by 4.30 PM. Beyond this time, login would not be allowed.
- (iii) For CIS hands-on Training Programme officers shall login through their laptop in their respective court rooms while opening CIS page on their monitor on Dias.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions

You are, therefore, requested to direct the concerned nominated Officers posted at your Judgeship to attend the aforesaid webinar on the dates mentioned therein.

Accordingly, the said officers are accorded necessary permission to attend the aforesaid Webinar.

Further, no individual request seeking permission to attend the Webinar as well as no prayer for exemption will be entertained in ordinary circumstances.

The Joining instructions & link to join Webinar shall be sent by the Academy subsequently.

This is for your information and needful.

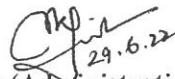
Yours sincerely,

Sd./- Nikesh Kumar Sinha

Registrar (Administration)

Memo no. 2392 /Apptt. dated, the Ranchi 29/06/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his Letter No. 1389/JAJ dated 10.06.2022 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


29.6.22
Registrar (Administration)